

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Juku Orchem Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/748/IB/2018

**(IA/MA) APPLICATION NUMBERS**

EP(IBC)/2(CHE)2024 in IA/306/2023  
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**ORDER**

Shri. S. Sathyanarayanan, Ld. Counsel for the Petitioner.

Heard.

This application has been filed seeking the following reliefs:

- (i) *Appoint an Advocate Commissioner to take physical possession of the immovable property being 7.02 Acres of Lands & Building at S.No. 310/3A, 310/6 sale on the slump sale basis at Puzhuthivakkam Village, Vedanthangal Road, Puzhuthivakkam Village, Maduranthakam Taluk, Chengalpattu District, PIN:603 314, and hand it over to the Liquidator;*
- (ii) *Appoint an Advocate Commissioner to take physical possession and to inventories the movable assets lying the above factory building viz. Plant & Machinery and other assets and hand it over to the Liquidator;*
- (iii) *Direct the Superintendent of Police, Chengalpattu District and / or the Station Officer of Police Station located at Madurantagam, Chengalpattu District to provide necessary assistance and protection to the Advocate Commissioner and the Liquidator in taking physical possession of the above assets of the Corporate Debtor.*
- (iv) *Pas such other or further orders as this Hon'ble Tribunal may deem fit and appropriate in the facts and circumstances of the case and thus render justice.*

Ld. Counsel submits that e-auction failed. He further submits that the Respondent No.1 despite undertaking vide order dated 11.07.2023, has refused

access to the factory premises. He further submits that fresh e-auction is scheduled for 15.03.2024.

The Liquidator is directed to serve copy of the application on the Respondents and file Affidavit of Service.

List the application for appearance/reply on **01.03.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs